IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1
IA-2335/ND/2021
Appeal No. 19/252/ND/2021

IN THE MATTER OF:

M/s Vaiva Metals and Alloys Pvt. Ltd. … Applicant

Vs.

M/s Sungli India Pvt. Ltd. … Respondent

Order under Section 42.

Order delivered on 31.05.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

IA-2335/ND/2021:

This is an application filed by one of the Operational Creditor A.G. Industries Private Limited seeking stay against the distribution of assets by the Liquidator. None appears for the Applicant. The similar application is listed on **09.07.2021.**

List on **09.07.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA